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Title : Regarding need to pass a comprehensive legislation for the benefit of the workers in unorganised sectors.

SHRI SANTASRI CHATTERJEE (SERAMPORE): The policies of economic liberalization have resulted in crisis in the unorganized sector industries and placed unbearable burden and miseries on the workers. The WTO related policies, implemented by the Government, of de-reservation of items of production earmarked for the small-scale sector and deprivation of institutional credit to this sector, have led to large-scale closures and non-employment of thousands of workers. The agrarian distress in rural areas, is leading to overcrowding of labour market. The employers have taken full advantage of this situation. The successive governments at the Centre have not enacted separate legislations for the agricultural and the unorganized sector worker.

Sir, while the present government in its Common Minimum Programme had assured to pass a comprehensive legislation for the benefit of the unorganized sector workers, it has only been circulating various versions of the draft bill without making any substantial changes in the original draft of the previous regime.

I, therefore, urge upon the Government to fulfill its assurance to pass a comprehensive legislation for the benefit of the workers in unorganized sectors.